

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 21

**IA No. 1596/99/2022
and
CP (IB) No. 245/Chd/Pb/2022**

Under Section 94, IBC 2016

In the matter of:-

Ajit Singh Kochar, PG
Kochar Overseas Pvt. Ltd.

...Petitioner

Present:

Ms. Niharika Sohal, Advocate for the petitioner
None for the respondent

IA No. 1596/99/2022 and CP (IB) No. 245/Chd/Pb/2022

On the last date of hearing, as a matter of indulgence one opportunity was granted to respondent for filing objections/reply, if any, to the report filed by the Resolution Professional. The said report has been filed through IA No.1596/99/2022. The said report be placed on the record in the main CP(IB) No.245/Chd/Pb/2022 and IA No.1596/99/2022 is disposed of accordingly.

Heard. Order reserved.

SD/-
(Subrata Kumar Dash)
Member (Technical)

SD/-
(Harnam Singh Thakur)
Member (Judicial)

January 04, 2023
DS